

(b) whether the Balasore town of the District headquarters will be covered under the programme ; if so, the percentage of population likely to be covered by TV by 1984-85 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) About 51% of the area of Balasore district is expected to get coverage from the TV transmitter under installation at Cuttack by the end of the 6th plan period.

(b) Balasore town is at a distance of about 160 KM from Cuttack and is not expected to get TV coverage.

**Benami Allotment of L.P.G. in Rajasthan**

3261. SHRI BHEEKHABHAI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that a representation has been received in respect of benami allotments of L.P.G. in Rajasthan ;

(b) if so, action taken in this regard ;

(c) whether it is a fact that field verification officers have left certain field surveys of Dungarpur and Banswara ; and

(d) whether a new advertisement will be issued in case of Banswara ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY IN THE (SHRI GARGI SANKAR MISHRA) :  
(a) Yes, Sir.

(b) to (d) LPG distributorship at Dungarpur has already been commissioned. However, discreet enquiry is being made to ascertain if there is any evidence of benami dealership in this case. As for the distributorship at Banswara, the concerned Oil Company has been advised to re-advertise the same.

**Absorption of Production Assistants in INSAT Cell**

3262. SHRI MRUTYUNJAYA NAYAK :  
SHRI DAYA RAM SHAKYA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) how many production assistants are working in Doordarshan at different Centres since 1980 to date on casual basis or assignment basis, full details thereof ;

(b) the reasons why they have not been absorbed so far ;

(c) the number of production assistants working on casual/assignment basis in different Centres of TV ;

(d) whether they will be absorbed in INSAT Cell of T.V. either as production assistants or producers or on both posts, if not the reasons therefor ;

(e) whether they will be absorbed at their own T.V. Kendra where they have worked or are working ; and

(f) when they will be regularised ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (c) The number of Production Asstts. at Doordarshan Kendras engaged on casual/assignment basis varies from time to time depending upon the day to day programme requirements and regular staff in position at any given time. This information is being collected and will be laid on the Table of the House.

(b), (d), (e) and (f) Vacancies in the Grade of producers and Production Asstts. are filled-in in accordance with the Recruitment Rules. The Recruitment Rules do not provide for absorption or regularisation of Production Asstts. engaged on casual/assignment basis. However, according to the regularisation formula prescribed, the long term casual artists who have completed 200 days of casual bookings in one financial year or 365 days of casual bookings in 3 consecutive financial years, 1974-1980 up to 31st March, 1980 are eligible for regularisation and all such eligible production assistants have already been regularised.